IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 6763-6765 OF 2018
[@ SPECIAL LEAVE PETITION (C) NOS. 30614-30616 OF 2017]

SARUP SINGH ETC.

Appellant (s)

VERSUS

STATE OF HARYANA & ORS. ETC.

Respondent(s)

WITH

CIVIL APPEAL NOS. 6766-6775 OF 2018 [@ SPECIAL LEAVE PETITION (C) NOS. 18715-18724 OF 2018] [DIARY NO. 21005 OF 2018]

JUDGMENT

KURIAN, J.

- 1. Delay condoned.
- 2. Leave granted.
- 3. These appeals are disposed of in terms of the Judgment passed by this Court in Civil Appeal No.12847 of 2017 titled as "Rajbir and Ors. Vs. State of Haryana & Ors." and other connected matters.

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SANJAY		

New Delhi; July 18, 2018.